

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 807 of 2021

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

03/25.03.2021 The case is taken up through Video Conferencing.

A counter affidavit on behalf of the respondent Nos. 1 & 2 has already been filed.

Ms. Ritu Kumar, learned counsel for the petitioner, submits that the present writ petition may be taken up after Holi holidays.

In view of the said prayer, put up this case in the week commencing from 19.04.2021 under appropriate heading.

Satish/-

(RAJESH SHANKAR, J)